

Rev B



आयकर अपीलीय अधिकरण, चेन्नै पीठें
INCOME TAX APPELLATE TRIBUNAL CHENNAI BENCHES CHENNAI

दिनांक 31 अगस्त - 04 सितम्बर 2026 तक पीठों का गठन
CONSTITUTION FROM 31.08.2026 to 04.09.2026

<u>Hon'ble S/Shri/Ms.</u>	<u>Bench</u>	<u>Court Room</u>
George George.K, VP & S.R.Raghunatha, AM	"A"	1 (THROUGH HYBRID HEARING)
Aby.T.Varkey, JM & Gagan Goyal, AM	"B"	3 (THROUGH HYBRID HEARING)
Inturi Rama Rao, AM & S.S.Viswanethra Ravi, JM	"D"	4 (THROUGH HYBRID HEARING)
Padmavathy.S, AM & Manu Kumar Giri, JM	"C"	2 (THROUGH HYBRID HEARING)

दिनांक 7 - 10 सितम्बर 2026 तक पीठों का गठन
CONSTITUTION FROM 07.09.2026 TO 10.09.2026

<u>Hon'ble S/Shri/Ms.</u>	<u>Bench</u>	<u>Court Room</u>
George George.K, VP & S.R.Raghunatha, AM	"A"	1 (THROUGH HYBRID HEARING) (FROM 08.09.2026 TO 10.09.2026)
Aby.T.Varkey, JM & Gagan Goyal, AM	"B"	3 (THROUGH HYBRID HEARING)
Inturi Rama Rao, AM & S.S.Viswanethra Ravi, JM	"D"	4 (THROUGH HYBRID HEARING)
Padmavathy.S, AM & Manu Kumar Giri, JM	"C"	2 (THROUGH HYBRID HEARING)

NOTE: (1) Shri George George.K, VP will be availing leave on 07.09.2026.
(2) "A" Bench will not function on 07.09.2026.

Chennai
Dt:28.08.2026

Sd/-
GEORGE GEORGE.K
VICE-PRESIDENT(CZ)

By Order

[Signature]
DRAWING AND DISBURSING OFFICER